

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 271 of 2013

Dated : **25th September, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Tata Power Delhi Distribution Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Rahul Kinra
Mr. Anurag Bansal Rep TPDDL

Counsel for the Respondent(s) : Mr. Pradeep Mishra
Mr. Manoj Kr. Sharma for R-1

ORDER

At the request of the learned counsel for the Appellant, post the matter for hearing on **13th October, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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